

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/32/ (IB)/2017  
NAME OF THE PETITIONER(S) : UNION ROADWAYS CORPORATION  
NAME OF THE RESPONDENT(S) : BUMI GEO ENGINEERING  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. J. Ravilema  
9841646646

For Respondent. 22-2-2017

**ORDER**

The matter is called. No representation on behalf of the petitioner. Counsel for respondent present and filed vakalat. The Registry is directed to send notice to the petitioner. Put up on 30.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))